

**Memorandum by Licensed Porters at
Always Station**

**6463. Shri Viswanatha Menon:
Shri E. K. Nayanar:**

Will the Minister of **Railways** be pleased to state:

(a) whether Government have received a memorandum from the Licensed Porters of Always Railway Station on the 5th May, 1967;

(b) if so, the demands made therein; and

(c) the action Government propose to take thereon?

The Minister of Railways (Shri C. M. Poonacha): (a) No.

(b) and (c). Do not arise.

**Kerala Chamber of Cement Stockists
Trichur**

**6464. Shri Viswanatha Menon:
Shri E. K. Nayanar:**

Will the Minister of **Industrial Development and Company Affairs** be pleased to state:

(a) whether Government have received a memorandum from the Kerala Chamber of Cement Stockists, Trichur requesting for an increase in their Commission; and

(b) if so, the action taken thereon?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) Yes, Sir.

(b) After the decontrol of cement with effect from 1st January, 1966 the payment of commission to stockists is the concern of the Cement manufacturers or their selling agents and this has been brought to the notice of the Kerala Chamber of Cement Stockists.

**Workers of Cochin Oil Refinery
Railway Line**

**6465. Shri Viswanatha Menon:
Shri E. K. Nayanar:**

Will the Minister of **Railways** be pleased to state:

(a) whether Government have received a memorandum signed by the employees working in the Cochin Oil Refinery Railway line dated the 30th May, 1967 for enhancement of their wages; and

(b) if so, the action taken thereon?

The Minister of Railways (Shri C. M. Poonacha): (a) A representation dated 16-12-66 (and not 30th May, 1967) from casual labour staff employed in the Cochin Oil Refinery Railway line was received by the local Construction Engineer.

(b) The demand was not accepted as the wages were not lower than those paid to their counter-parts employed in the Central Public Works Department and the State Public Works Department at the same place.

Marshalling Yard, Kallur

**6466. Shri Viswanatha Menon:
Shri E. K. Nayanar:**

Will the Minister of **Railways** be pleased to state:

(a) whether there is a proposal to have Marshalling Yard at Kallur, Ernakulam (Kerala);

(b) whether Government have received a memorandum by the Vizttila Panchayat protesting against the location of the Yard at Kallur; and

(c) if so, the reaction of Government thereto?

The Minister of Railways (Shri C. M. Poonacha): (a) Yes.

(b) No. A memorandum from the Ernakulam-Vaittila Marshalling Yard Samyuktha Samara Samithi Ernak-